

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)03 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURASAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: Wealthtree Advisors Pvt Ltd

Vs

Prothom Industries India Pvt Ltd

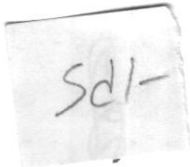
Section 9 of the Insolvency and Bankruptcy Code, 2016.

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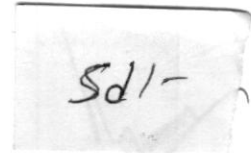
**ORDER**

13. **C.P.(IB)-03(MB)/2017**

List this matter on 31.08.2018.



**RAVIKUMAR DURASAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)